

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1178/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017


NAME OF THE PARTIES: Bell Finvest (India) Limited
V/s.
Luthra Water Systems Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Vinith Mehta	Adv. for Petitioner	
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2.	G. ANIRUTH PURVOTHAMAN	Adv. for Petitioner	
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3.	Adv. Nishan Sharma a/w Adv. Suprabh Jain & Adv. Apurva Marwari	Adv for Respondent	
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ORDER

T.C.P. No. 1178/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Pleadings are complete. By the Order of the Bench adjourned to
09.10.2017 at 12 Noon.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
03.10.2017

ug

Sd/-

M.K. Shrawat
Member (Judicial)

(no follow)